

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2159
TO BE ANSWERED ON 28.07.2017

SHELTER HOMES FOR DESTITUTE, OLD AND WIDOW WOMEN

+2159. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the scheme of the Government is in force in respect of building shelters for the destitutes, old and widow women in every district and tehsil headquarter;
- (b) if so, the details thereof and the number of such centres operational in the country, particularly in Uttar Pradesh, State/UT-wise; and
- (c) if not, the time by which such centres are likely to be set up in all the locations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) & (b): The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances. The scheme focuses on establishing one Swadhar Greh in each district. The State-wise details of number of Swadhar Greh operational in the country including Uttar Pradesh is enclosed as **annexure**.
- (c): As per Swadhar Greh Guidelines, State Governments/UTs are required to assess the number of new projects required in their State/UTs. Therefore, it is incumbent upon the State/UTs to setup the Swadhar Grehs in their State/UTs.

Statement referred in reply of part (b) of Lok Sabha un-starred Question No. 2159 for 28.07.2017 regarding SHELTER HOMES FOR DESTITUTE, OLD AND WIDOW WOMEN by SHRI BHAIRON PRASAD MISHRA. State/UTs wise number of Swadhar Greh.

S.No.	Name	No. of Swadhar Greh
1	Andhra Pradesh	26
2	Arunachal Pradesh	1
3	Assam	24
4	Bihar	16
5	Punjab	2
6	Chandigarh	1
7	Chattisgarh	4
8	Delhi	2
9	Goa	1
10	Gujarat	7
11	Haryana	1
12	Jammu & Kashmir	4
13	Jharkhand	3
14	Karnataka	61
15	Kerala	8
16	Madhya Pradesh	6
17	Maharashtra	76
18	Manipur	23
19	Mizoram	2
20	Nagaland	1
21	Odisha	73
22	Puducherry	1
23	Rajasthan	14
24	Sikkim	1
25	Tamil Nadu	40
26	Telangana	24
27	Tripura	4
28	Uttar Pradesh	72
29	Uttrakhand	4
30	West Bengal	48
31	Union Territory of Andaman and Nicobar Islands	1
	Total	551